

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 10(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

NAME OF THE COMPANY: Sh. Hardev Singh Akoi & Ors.

Vs.

M/s. Mr. Rai Bahadur Narain Singh Sugar Mill Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Siddharth Yadav	Adv.	Petitioner	
2.	Mr. Ajay B. Kalra	Adv.	Petitioner	
3.	Mr. U.K. Choudhary	Sr. Adv.	} Res no. 9	
4.	Mr. Wasim Ashraf	Adv.		
5.	Mr. Himanshu Vig	Adv.		

Order

Part heard for 16.09.2016 as fixed earlier.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

15th September, 2016
(P.K. SUD)